

Study conducted on sick small scale industries

4157. SHRI BHEEKHABHAI:
SHRI CHINTAMANI PANI-
GRAHI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether any studies have been conducted in the field of sick small scale industries;

(b) the findings of that study team;

(c) the remedial measures suggested by the study team;

(d) whether such a scheme has been circulated to the State Governments and Union Territories; and

(e) the reaction of State Governments/Union Territories in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (e). Development Commissioner, Small Scale Industries through his machinery keeps a watch on the sickness in this sector. Government have recently decided to initiate a sample survey through DCSSI to determine the extent and nature of sickness in this sector. The extent of sickness is being continuously monitored by the commercial banks and compiled from time to time by the Reserve Bank India.

Death of Tribal Miners in Mining Areas of Anantgiri, Visakhapatnam

4158. SHRI BHEEKHABHAI: Will the Minister of LABOUR be pleased to state:

(a) the causes of the deaths of tribal miners in mining areas of Anantgiri forest, Visakhapatnam;

(b) whether the deaths were caused by radic-activity in the rocks of the mines;

(c) if not, the causes of their deaths;

(d) the amount of compensation paid

to relations of each individual deceased on the spot;

(e) whether such deaths have occurred earlier also and the number of such persons;

(f) whether any action has ever been taken against such mine owners; and

(g) whether any safety measures were adopted or not?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (g) The information is being collected from State Government and Directorate General of Mines Safety and will be laid on the Table of the House.

Vacant posts of peons of Central P.F. Commissioner's office

4159. SHRI SATYANARAYAN JATTIYA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that more than 30 posts of peons have been remained vacant in the office of the Central Provident Fund Commissioner, New Delhi for a year;

(b) whether it is also a fact that candidates were interviewed but not a single appointment has been made; and

(c) if so, the reasons for not filling up the posts?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) to (c). According to the Provident Fund authorities there are at present 25 posts of peons vacant in the office of the Central Provident Fund Commissioner and action is in progress to fill the vacancies.